

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

16. C.P.(IB)-542(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

**NAME OF THE PARTIES: - Formosa Industries Limited**

**Section: 59 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Harsh Kesharia appeared for the Petitioner/Applicant through VC. None appeared on behalf of the RoC. List this matter on **01.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**